

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1293
(TO BE ANSWERED ON THE 13th March 2023)

**ACTION PLAN FOR SEWAGE AND WASTE DISPOSAL FROM
AIRCRAFTS**

1293. SMT SANGEETA YADAV

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether any comprehensive action plan have been chalked out by the Ministry/AAI to deal with sewage and waste disposal from aircraft/aircraft's toilets;
- (b) if so, the details thereof;
- (c) whether airlines are complying with extant guidelines in this regard;
- (d) the details of any violation of norms in the matter and action taken thereon in last five years;
- (e) whether environment friendly disposal of fecal material has been planned; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (f): Human waste/urine or excreta collected in flight as part of toilet utilities is disposed off on landing at airport in accordance with the procedure laid down by the operator/airlines. No breach of this compliance has been observed.
